

Fwd: THE TELECPMMUNICATION (BROADCASTING AND CABLE)SERVICES SUGGESTION

Bhupendra Singh <srobcs2@traf.gov.in>

Mon, 13 Oct 2025 12:45:15 PM +0530

To "Ajay Kumar"<interconnect-bcs@traf.gov.in>,"Sanyatjeet Pawde" <s.pawde@traf.gov.in>

===== Forwarded message =====

From: Abhishek Singh <jtadvbcs-3@traf.gov.in>

To: "Bhupendra Singh"<srobcs2@traf.gov.in>

Date: Mon, 13 Oct 2025 11:26:35 +0530

Subject: Fwd: THE TELECPMMUNICATION (BROADCASTING AND CABLE)SERVICES SUGGESTION

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From: Sai Vision <sai_vision06@yahoo.com>

To: "Traijaipur"<traijaipur@gmail.com>

Cc: "Abhishek Kumar"<jtadvbcs-3@traf.gov.in> , "Sattvik Lavaniya" <sattvik.lavaniya@traf.gov.in>

Date: Sat, 04 Oct 2025 17:12:37 +0530

Subject: THE TELECPMMUNICATION (BROADCASTING AND CABLE)SERVICES SUGGESTION

===== Forwarded message =====

DEAR SIR

With reference to Your email and draft regulation shared on 22.09.2025 please find below our observation and suggestion for your kind consideration.

1. Audit should be done once in 5- 10 years.
2. Royalty Should be reduced in dash 4.
3. The MSR report that is sent every third month should be stopped.
4. If GST is not exacted on free dish, then it should not be exacted on mso either.

Warm Regard
Thank you

Vijay Bhavsar
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